

CENTRAL ADMINISTRATIVE TRIBUNAL
BANGALORE BENCH

ORIGINAL APPLICATION NO.170/00766/2015

DATED THIS THE 31ST DAY OF JULY, 2018

HON'BLE DR.K.B.SURESH, MEMBER (J)

HON'BLE SHRI DINESH SHARMA, MEMBER (A)

Smt. Hanumanarasamma,
W/o Kempagangaiah,
Aged about 60 years,
Earlier working as Track Woman
G.No. 6/TK,
Now retired from service,
R/at 1st Cross, Vishwana Layout,
Water Tank Opposite,
Shanthi Nagar,
Tumkur,
Tumkur District – 572 102

.....Applicant

(By Advocate Shri Ganapathi)

Vs.

1. The Divisional Manager,

South Western Railways,

Bangalore Division,

Bangalore – 560 001.

2. The Senior Section Engineer,

SSE/P WAY/TK

South Western Railways,

Tumkur- 572 102.

3. The Deputy Director,

Establishment (P&A) II

Railway Board, Room No. 341C,

Rail Bhavan,

New Delhi

4. Union of India

Represented by General Manager

South Western Railways,

Hubli

....Respondents

(By Shri J. Bhaskar Reddy, Counsel for the Railways)

O R D E R (ORAL)

(HON'BLE DR. K.B. SURESH, MEMBER (J)

We find from the records that for many days the learned counsel for the applicant is not present. The claim is under LARSGESS which has been set aside as a scheme for being ultra vires and unconstitutional which had gone up to the Hon'ble Apex Court and the Hon'ble Apex Court having dismissed the SLP had now become concretized. Maybe that is why the learned counsel for the applicant is not present.

2. For non-prosecution, the OA is dismissed. No order as to costs.

(DINESH SHARMA)
MEMBER (A)

(DR.K.B.SURESH)
MEMBER (J)

/ksk/

Annexures referred to by the applicant in OA No. 170/00766/2015

Annexure A1 Copy of pay slip for the month of February 2014

Annexure A2 Copy of letter dated 27.08.2012

Annexure A3 Copy of application dated 10.01.2014

Annexure A4 Copy of the P.U.C. Marks Card

Annexure A5 Copy of letter dated 24.01.2014

Annexure A6 Copy of list prepared by the respondents (List of applicants under LARSGESS)

Annexure A7 Copy of letter dated 10.10.2014

Annexure A8 Copy of final order dated 24.04.2015

Annexure A9 Copy of representation dated 30.04.2015

Annexure A10 Copy of order dated 07.05.2015

Annexure A11 Copy of letter dated 11.09.2010

Annexures with reply statement

Annexure R1 Copy of the letter dated 18.12.2014

Annexure R2 Copy of the South Western Railway letter No. B/P.500/QSS

Annexure R3 Copy of the letter dated 30.12.2014
